

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2440  
ANSWERED ON:16.08.2011  
STORAGE LAWS  
Singh Dr. Raghuvansh Prasad

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether any Bill has been passed on storage of foodgrains during the last three years;
- (b) if so, the present status of the Act;
- (c) whether similar Acts passed earlier have not been notified till date; and
- (d) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): No, Madam. However a Bill, namely, 'Warehousing (Development and Regulation) Bill was passed by the Parliament and notified in the Gazette of India, on 20th September 2007 as "The Warehousing (Development and Regulation) Act, 2007". The provisions of the Act have come into force with effect from 25th October 2010.
- (b): Provisions of The Warehousing (Development and Regulation) Act, 2007 have already come into force.
- (c): No, Madam,
- (d): Does not arise